

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

IA 225481/2023, in Civil Appeal No(s). 1071-1072/2017

SMT. NASEEMA KHAN (DEAD)

Appellant(s)

VERSUS

SHAFIQR RAHMAN & ORS.

Respondent(s)

(Only I.A. No. 225481/2017 (i.e application for substitution) in Civil Appeal Nos. 1071-1072 of 2017 to be listed.

IA No. 225481/2023 - APPLICATION FOR SUBSTITUTION)

Date : 14-12-2023 These matters were called on for hearing today.

For Appellant(s)

M/S. Shakil Ahmad Syed, AOR
Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Aqib Baig, Adv.
Mr. Mohd. Shahib, Adv.
Mr. Shams Khwaja, Adv.

For Respondent(s)

Mr. Niraj Gupta, AOR
Mrs. Anshu Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 has been duly represented.

Despite due service on respondent nos.3 to 6, there is no appearance.

Ld. Counsel for petitioner has filed IA for amendment of cause title in respect of respondent no.2 which is yet to be listed before Court as per Hon'ble Judge in Chambers Order dated 25.8.17.

Ld. Counsel for respondent no. 1 submits that earlier they had sought time for filing a reply to the application for substitution filed by the appellant but now as per the instructions received they have no objection in the application filed by the applicant.

List the matter with office report on 5.01.2024.

VIVEK SAXENA
Registrar